

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:166

ANSWERED ON:24.02.2015

DROUGHT ASSISTANCE

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Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of the drought affected districts in the country including Maharashtra and Madhya Pradesh during the last three years and the current year;
- (b) the number of farmers who committed suicide in drought affected States including Maharashtra during the last three years and the current year;
- (c) whether the Central team has visited the drought affected States during the said period and if so, the outcome thereof;
- (d) the details of the amount allocated by the Union Government to various States to tackle the drought and the amount utilized so far and the amount remained unutilized so far during the last three years and the current year, State-wise;
- (e) whether the Government has provided subsidy on diesel to the farmers of drought affected States on the basis of the record of the land holdings, if so, the details thereof; and
- (f) whether the Government has made any contingency plan to meet the drought condition in the country, if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KUNDARIA)

- (a): Details of district declared drought affected by the respective State Government for the last three years and current year is at Annexure-I.
- (b): As per data of National Crime Records Bureau (NCRB), a total of 21834 persons self employed in farming/agriculture have committed suicide during the year of 2011, 2012 & 2013 in drought affected States including Maharashtra.
- (c): Inter-Ministerial Central Team has visited drought affected States and submitted its reports. The details of financial assistance approved from the National Disaster Response Fund (NDRF) for the respective States is at Annexure-I.
- (d): The details of release of central share under State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) to State Governments during the last three years and the current years is at Annexure-II. The fund is utilized by State Government in conformity with the guidelines of SDRF/NDRF issued by Ministry of Home Affairs.
- (e): In view of the deficient/scanty rainfall condition during South-West Monsoon, 2014 and its impact operation during kharif 2014, Government of India introduced Diesel Subsidy Scheme to enable farmers in deficit rainfall areas to provide supplementary irrigation through diesel pump sets for protecting standing crops of the affected farmers, limited to maximum of two hectares per farmer.
- (f): Central Research Institute of Dryland Agriculture (CRIDA), in collaboration with State Agricultural Universities has prepared contingency plans for 580 districts for implementing location specific interventions to sustain agriculture production in the wake of extreme climatic events.

Annexure-I

Lok Sabha Unstarred Question No.166 to be answered on 24.2.2015

Statement indicating district declared and assistance approved from the National Disaster Response Fund (NDRF) for drought of 2011-12, 2012-13, 2013-14 & 2014-15

(Rs.in crores)

Sl.No.	State	Drought of 2011-12	Drought of 2012-13	Drought of 2013-14	Drought of 2014-15
		Distr- Assis- ict tance ict tance	Distr- Assis- ict tance ict tance	Distr- Assis- ict tance ict tance	Distr- Assis- ict tance ict tance
		Decla- appr- red oved red oved	Decla- appr- red oved red oved	Decla- appr- red oved red oved	Decla- appr- red oved red oved

8. Rajasthan	-	-	496.67	496.67	-	-	-	-	-	-
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9. Tamil Nadu - - 242.71 121.36 - - - - -
10. Uttar Pradesh - - - - - - - 351.33 351.33 522.99